Annexure-5

Name of the Corporate Debtor: Jet Airways (India) Limited

Date of commencement of Liquidation: 26-11-24

List of stakeholder as on :25 January 2025

List of operational creditors (Government Dues)

(Amount in Rs)

Sl.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of	Amount of	Amount of claim	Amount of claim	Remarks, if	
No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by lien or	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	contingent claim	any mutual dues, that may be set off	rejected	under verification	any
1	Employees Provident Fund Organisation Kandivali (East)	Maharashtra	18-12-2024	19,80,12,10,158	24,40,65,594	Statutory Dues	-	-	0.158%	-	-	-	19,55,71,44,564	
2	Nilesh S Ghate , Deputy Commissioner Of State Tax (Mum VAT)	Maharashtra	11-12-2024	11,63,91,21,490	56,85,78,421	Statutory Dues	-	-	0.368%	-	-	-	11,07,05,43,069	
3	Prashant N Khanderao, State Tax Officer	Maharashtra	11-12-2024	74,46,24,024	-	Statutory Dues	-	-	0.000%	-	-	-	74,46,24,024	
4	THE COMMISSIONER, CGST&CE GST BHAWAN, DHAMTARI ROAD, TIKRAPARA, RAIPUR (C.G.)	Chhattisgarh	05-12-2024	72,03,348	-	Statutory Dues	-	-	0.000%	-	-	-	72,03,348	
5	Employees State Insurance Corporation, SRO Marol	Maharashtra	23-12-2024	3,40,18,172	-	Statutory Dues			0.000%	-	-	-	3,40,18,172	
6	Assistant Commissioner State Tax Department of Maharashtra (VAT)	Maharashtra	20-06-2019	12,28,437	-	Statutory Dues			0.000%	-	-	-	12,28,437	
7	Excise and Taxation officer and assessing authority- Gurugram	Haryana	20-06-2019	84,14,659	-	Statutory Dues			0.000%	-	-	-	84,14,659	
8	Employees State Insurance Corporation Kolkata	West Bengal	20-06-2019	6,71,127	-	Statutory Dues			0.000%	-	-	-	6,71,127	
9	The Commissioner of Customs(General) Air Cargo Complex Mumbai	GOI	20-06-2019	1,68,16,818	1,68,16,818	Government Dues	-	-	0.011%	-	-	-	-	
10	KHM Mahadevaiah The Commercial Tax officer		20-06-2019	6,09,870	-	Government Dues	-	-	0.000%	-	-	-	6,09,870	
11	Ms. Shalini Sushmitha K. Assistant Commissioner Of Central Tax & Central Excise	GOI	20-06-2019	5,558	5,558	Government Dues	-	-	0.000%	-	-	-	-	
12	The Principal Commissioner of Customs CSMI Airport Mumbai	GOI	20-06-2019	16,65,14,084	1	Government Dues	-	-	0.000%	-	-	-	16,65,14,083	
13	The Principal Commissioner of Customs CSMI Airport Mumbai	GOI	20-06-2019	32,78,380	3,42,807	Government Dues	-	-	0.000%	-	-	-	29,35,573	
14	The President Of India On Behalf Of Government Of India Through Joint Of Commissioner Of Income Tax(Osd)(Tds) Circle-1(3)	GOI	20-06-2019	45,48,84,515	45,48,84,515	Government Dues	-	-	0.295%	-	-	-	-	

Sl.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of	Amount of	Amount of claim	Amount of claim	Remarks, if	
No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	c li a p	covered by	lien / attachment	% share in total amount of claims admitted	contingent claim	any mutual dues, that may be set off	"	under verification	any
15	Employees State Insurance Corporation, Regional Office, Hyderabad	GOI	20-06-2019	30,26,317	4,068	Government Dues	-	-	0.000%	-	-	-	30,22,249	
16	CGST & CEX, Mumbai East Commissionerate	GOI	20-06-2019	47,68,36,44,931	1	Government Dues	-	-	0.000%		-	-	47,68,36,44,930	
17	Rajni Menon, Assistant Commissioner of customs	GOI	20-06-2019	19,29,347	19,29,347	Government Dues	-	-	0.001%	-	-	-	-	
18	Harishishnand Deputy Commissioner of Custom	GOI	20-06-2019	10,16,526	10,16,526	Government Dues	-	-	0.001%	-	-	-	-	
19	Joint Commissioner of Custom Hyderabad	GOI	20-06-2019	17,11,787	17,11,787	Government Dues	-	-	0.001%	-	-	-	-	
				80,56,99,29,548	1,28,93,55,442		-	-	0.835%	-	-	-	79,28,05,74,105	

Notes: The Notes are prepared basis the information available with the corporate Debtor and its personnel

- 1) The current list of stakeholders is collated basis the claims which were received, admitted and crystalised during the corporate insolvency resolution process, as provided by the erstwhile RP, the updated list of creditors up to October 3, 2020, claims submitted to the liquidator (including emails without any claim forms, claim forms, claim forms sent through electronic means and hard copies). Accordingly in the event, if any claim has been inadvertently not included in the above list (provided the claim has been filed on or before 26th December 2024), the said claimant may approach the liquidator.
- 2) Considering the large number of claims received, the limited manpower available with the corporate debtor, and lack of IT records available with the corporate debtor for reconciliation and verification of claims, the claims submitted during liquidation process (on or before 26th December 2024), are currently being verified.
- 3) In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.
- 4) The last date for submission of claims as per regulation 16 of the Liquidation Regulations was 26 December, 2024. Claims received post the last date have not been included in the list.